

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 327
IB-195(ND)/2019

IN THE MATTER OF:

M/s. Skootr Gobal Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. Hacxad Infotech Pvt. Ltd. Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 18.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Varun Sharma, Ms. Vanshika Gupta & Mr.
Shivam Goel, Advs.
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **21.05.2024.**

-Sd-
(COURT OFFICER)